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Title: The Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Planning laid a statement regarding status of implementation of the recommendations contained in the 242nd Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2013-14), pertaining to the Department of Space.

MADAM SPEAKER: Item No. 20 – Shri Rajeev Shukla. He has been authorized.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Madam, with your kind permission, on behalf of my colleague Shri V. Narayanasamy, I beg to lay on the Table of the House a statement on the status of implementation of recommendations contained in the 242nd Report of the Parliamentary Standing Committee on Science and Technology, Environment and Forests on Demands for Grants 2013-2014 of Department of Space, in pursuance of direction 73A of Hon'ble Speaker, Lok Sabha, issued under the provisions of Rule 389 of Rules of Procedure and Conduct of Business in the Lok Sabha vide Lok Sabha Bulletin- Part II (No.456) dated September 1, 2004.

The Parliamentary Standing Committee took evidence of the representatives of the Department of Space on 16th April 2013, while considering Demands for Grants for the year 2013-2014 . The Committee recommended the Demands for Grants of the Department of Space in its 242nd Report presented to the Rajya Sabha on 8th May, 2013 and laid on the table of the Lok Sabha on 8th May, 2013.

The Standing Committee, in its report, made eighteen (18) recommendations. The 'Action Taken Report' on the actions suggested in the recommendations has been furnished by Department of Space in July 2013, which is under consideration of the Standing Committee. A Statement showing the recommendations of the Parliamentary Standing Committee and the Action Taken Report on the same is annexed and laid on the Table of the House.
